

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 207
(IB)-89(ND)2018

New IA- 5316/2023, IA-5090/2023, IA-5092/2023

IN THE MATTER OF:

M/s. Gozoop Online Pvt. Ltd. ... Applicant/Petitioner

Versus

OM Pizzas and Eats India Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 10.10.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 01.11.2023.

Sd/-
(COURT OFFICER)